

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:6003
ANSWERED ON:14.05.2012
TRANSPARENCY IN DEFENCE DEALS
Owaisi Shri Asaduddin

Will the Minister of DEFENCE be pleased to state:

- (a) whether his Ministry has issued instructions to all the Defence Public Sector Undertakings (PSUs) to maintain probity and transparency in their dealings;
- (b) if so, the details thereof;
- (c) whether this step has been taken in the wake of recent irregularities in defence deals; and
- (d) if so, the steps taken or being taken by the Government to ensure that all the Defence PSUs adhere to probity and transparency?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) to (d): Meetings are held at various levels to review the performance of DPSUs at which they are asked to maintain probity and transparency in their dealings.

Defence PSUs have also been instructed to enter into Integrity Pact with their vendors to avoid all forms of corruption by following a system that is fair, transparent and free from influence.